RAJYA SABHA

Monday, 23rd February 1959

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

PUMP-HOUSE AT TUMSAR ROAD FOR COMBATTA FERRO MANGANESE

ffSHRiERATH *235. <| NARAYANAN NAIR:

(_ SHRI BHUPESH GUPTA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a pump-house at Tumsar Road for Combatta Ferro Manganese has been sanctioned at the site where the railway pump-house is operated at present:
- (b) if so, whether the setting up of this particular pump-house was objected to by the railway technical staff; and
- (c) if the reply to part (b) above be in the affirmative, what were the grounds of the objection?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Licence for the use of railway land adjacent to the Railway pump-house for the installation of the firm's pump-house was refused.

(b) and (c). The Railway Administration considered the setting up of another pi-imphouse in such close proximity to their own inadvisable as it may have affected their own water supplies during the hot weather.

SHRI PERATH NARAYANAN NAIR: Am I to understand that permission has been refused for this pump-house at the proposed site?

fThe question was actually asked on the floor of the House by Shri Perath Narayanan Nair.

118 RSD—1.

SHRI S. V. RAMASWAMY: Yes, Sir. It was refused.

*236. [Tf\^e questioner (Shri S. C. Deb) was absent. For answer, vide col 1498-99 infra.]

t [Dr. KARUNAKARAN'S RECOMMENDATION जन्म कर के लिए डा॰ करणाकरन की सिफारिश

*२३७ श्री नवाय सिंह चौहान : क्या स्वास्थ्य मंत्रीयह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिसम्बर, १६५८ में कटक में हुई ग्रस्थिल भारतीय मेडीकल कौंसिल की बैठक की ग्रध्यक्षता करते हुये डा० सी० ग्री० करुणाकरन ने अपने भाषण में देश की बढ़ती हुई ग्राबादी को रोकने के एक उपाय के रूप में जन्म कर लगाने की सिफारिश की है।
- (स्त) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो क्या सरकार का इरादा इस सिफारिश पर ग्रमल करने का है; ग्रीर

(ग) यदि नहीं, तो क्यों नहीं ? FOR BIRTH TAX

- *237. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that Dr. C. O. Karunakaran, while presiding over a meeting of the All India Medical Council held in Cuttack in December 1958, recommended in his speech the imposition of a birth-tax as one of the measures to check the growing population in the country;
- (b) if the answer to part (a) above be in the affirmative, whether Government intend to implement this recommendation; and
 - (c) if not, why not?)
 - f[] English translation.

स्वास्म्य मंत्री (श्री डी० पी० करमरकर): (क) जी हां।

Oral Answers

(स्त) जी नहीं।

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(ग) 'परिवार को स्वस्थ एवं सुखी रखना' परिवार-नियोजन का मुख्य उद्देश्य है। यदि परिवार पर जन्म-कर के रूप में भौर टैक्स लगाया गया तो निस्सन्देह ही इस उद्देश्य की पूर्ति नहीं हो सकेगी। बड़े बड़े परिवार वाले लोगों की भ्राधिक दशा पहले ही शोचनीय है, म्रतः उन पर भौर भार डालना उचित नहीं है।

t[THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir.

- (b) No, Sir.
- (c) The purpose of family planning is "Health and Happiness of the family". This object will obviously be defeated if further taxation by way of birth-tax is imposed on the family. Financial condition of persons with large families is already unhappy and it is not desirable to impose further burden on them.]

श्री नवाब सिंह चौहान: क्या यह सच है कि इन्हीं डा० करणाकरन ने उसी स्थान पर यह सजेशन भी दिया था कि वर्ष सको रोकने के लिये यह जरूरी है कि एवार्शन को लीगलाइज कर दिया जाय ? ग्रगर यह ठीक है तो क्या सरकार ने इस पर भी विचार किया है ग्रीर उसने क्या निर्णय किया है ?

श्री डी॰ पी॰ करमरकर : इस पर हमने पहले ही विचार किया है श्रीर गीर करके सोचा है कि यह ठीक बात नहीं है।

SHRIMATI AMMU SWAMINADHAN: May we have the reply in English?

SHRI D. P. KARMARKAR: The Government have given attention to

t[] English translation.

the question whether to render abortions legal, and Government have-come to the conclusion that it is not helpful for the control of population.

to Questions

श्री नवाद सिंह चौहान : क्या सरकार जल्दी ही कोई ऐसा तरीका श्रस्तियार करना चाहती है, जिससे कि फोमजी प्लानिंग का कार्य बढ़े श्रीर सरकार इसके बारे में क्या साच रही है ?

श्री डो० पो० करमरकर : माननोय सदस्य जो सूचना चाहते हैं उस पर भी सरकार सोच रही हैं।

SHRI V. K. DHAGE: Has the Government seen a report published in the U.K. with regard to abortion being not quite unhealthy in a particular period?

SHRI D. P. KARMARKAR: Is it 'not quite healthy' or 'healthy' within a period? I am not aware of any such thing, but such a broad statement is absolutely unhelpful.

SHRI V. K. DHAGE: I want the hon: Minister to be serious. I am making a statement on the basis of a book that is published—that is a minority report of the U. K. Government, which established a Committee for the purpose of examining this question. There is a minority report in this regard.

SHRI D. P. KARMARKAR: Yes, Sir. It is a minority report.

SHRI V. K. DHAGE: I want to< know whether he has considered this proposition or not

SHRI D. P: KARMARKAR: My experts have given very careful consideration to this matter and have not looked upon legalising ahortion as a general remedy for population control.

Shri AMOLAKH CHAND: May I know, Sir, whether the hon. Minister is aware that Prof. Kaldor also-suggested a tax on new birth, and if

BO, whether the Health Ministry was consulted in this matter by the Finance Ministry?

SHRI D. P. KARMARKAR: I am not really aware of Prof. Kaldor's opinion, but we have looked upon this proposition of tax on unwanted births as aberrations of otherwise sound minds

DR. D. H. VARIAVA: May I know whether the Government have any intention to present prizes to those people who have got small families, so that birth control might be promoted by having small families?

SHRI D. P. KARMARKAR: We appreciate all such effort, but we have not announced any prizes.

Shri Maheswar Naik: I_s it not a fact that birth rate and crimes are directly proportional to the economic hardship of that family?

SHRI D. P. KARMARKAR: Poverty is given as a reason for petty crimes, and poverty also sometimes is associated with a larger number of children.

SHRI MAHESWAR NAIK: In that case, how will taxation measures be able to help reduce the birth rate?

SHRI D. P. KARMARKAR: That is not our point. That is Shri Nawab Singh Chauhan's point.

DR. P. C. MITRA: Is it not a fact that our Finance Minister declared in Madras that the growth of population is our asset?

SHRI D. P. KARMARKAR: Happily for me I have not read that statement, if he had made it.

DR. P. C. MITRA: Is it not a fact that recently the All India Medical Council's President also declared that it is an asset?

MR. CHAIRMAN: He has not seen all such reports.

SHRI D. P. KARMARKAR: I have not seen such reports.

*238. [The questioner (Shri Deoki-nandan Narayan) was absent. For answer, vide col. 1499 infra.]

राजस्थान केनाल योजना

*२३६. श्री नवाब सिंह चौहान : दया सिचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

- (क) राजस्थान केनाल व उससे सम्ब-न्धित अन्य कार्यों के निर्माण में अब तक क्या प्रगति हुई है ;
- (ख) इस योजना के अन्तर्गत किस-किस राज्य का भाग आयेगा व यह कार्य किस विधि से सम्पन्न होगा; और
- (ग) सम्बन्धित कार्यों में कितना धन (१) केन्द्रीय सरकार द्वारा और (२) कितना ग्रन्य सूत्रों में खर्च किया जायेगा। व केन्द्रीय और राज्य सरकारों के क्या-क्या ग्रिधकार व कर्त्तव्य होंगे ?

t [RAJASTHAN CANAL PROJECT

- *239. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) the progress so farmade in the construction of the Rajasthan Canal and other worksconnected therewith;
- (b) the names of the States which will have their parts covered by the project, and the manner in which the work will be accomplished; and
- (c) the amount of expenditure to be incurred on the connected works (i) by the Central Government and (ii) from other sources, and what are the rights and obligations of the Central and State Governments respectively?]
 - t[] English translation.